## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 96 /2014

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th September, 2016, 10.30 A.M

Name of the Company		Arun Kumar Bhuwalka		
		-Versus-		
		Arya Estate Manage	ement Pvt. Ltd. & Ors	5.
-	Under Section	397/398	2 8	
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## ORDER

The Ld. Lawyer on behalf of the petitioner as well as the respondent is present.

The petitioner has filed an application for withdrawal of CP No. 96/2014 as they no longer wish to pursue the case.

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Heard, the prayer is allowed.

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m CP}$  No. 96/2014 stands dismissed on withdrawal, with no costs.

Earlier orders, if any, passed in the matter stand vacated.

MANORAMA KUMARI MEMBER(J)

Sd-